

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 463 of 2020

IN THE MATTER OF:

IL&FS Financial Services Ltd.

...Appellant

Versus

Mahananda Suppliers Ltd.

...Respondent

Present:

For Appellant: Mr. Krishnendu Datta, Mr. R. Sudhinder, Ms. Ekta Bhasin and Ms. Mehak Khurana, Advocates.

For Respondent: Ms. Charu Tyagi, Mr. Shreenath A. Khemka, Mr. Anup Kumar and Ms. Manju Bhuteria, Advocates.

O R D E R
(Through Virtual Mode)

29.09.2020: Pleadings are complete. Written submissions have also been filed.

Process the matter for hearing.

List the matter 'for hearing' on **9th November, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[V. P. Singh.]
Member (Technical)

[Shreasha Merla]
Member (Technical)

am/gc